

ITEM NO.15

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27680/2018
(Arising out of impugned final judgment and order dated 09-02-2018
in RAMA No. 1/2016 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

KOTAK MAHINDRA BANK LIMITED

Respondent(s)

(IA No. 133981/2018 - CONDONATION OF DELAY IN FILING

IA No. 133982/2018 - EXEMPTION FROM FILING O.T.)

Date : 06-08-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
Mr. Kamendra Mishra, Adv.
Mr. Rajeev K. Dubey, Adv.
Ms. Sheetal Rajput, Adv.
Mr. Shashank Shekhar, Adv.

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) Mr. Arvind Datar, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Apoorv Tiwari, Adv.
Mr. Abhinav Agrawal, Adv.
Mr. Yojit Mehra, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

The issue involved in this matter has wider ramifications
across the country.

Mr. Devdutt Kamat, Senior Advocate is appointed as amicus
curaie to assist the Court. We also appoint Mr. M. Yogesh Kanna,
AOR to assist the amicus curaie.

Registry is directed to inform Mr. Devdutt Kamat, learned amicus curiae and Mr. M. Yogesh Kanna, assisting counsel and to provide relevant papers to them.

List the matter on 20th August, 2019.

(MADHU BALA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER